

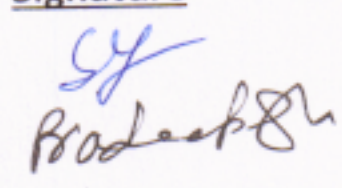
National Company Law Tribunal
Allahabad Bench

CP No.10/03/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2018

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 74(2)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sudeep Harkauli	Adv	RP centralnet	
2.	Pradeep Singh Sisodia	CHC		

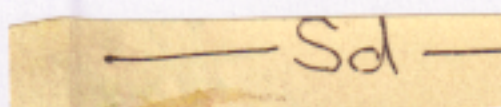
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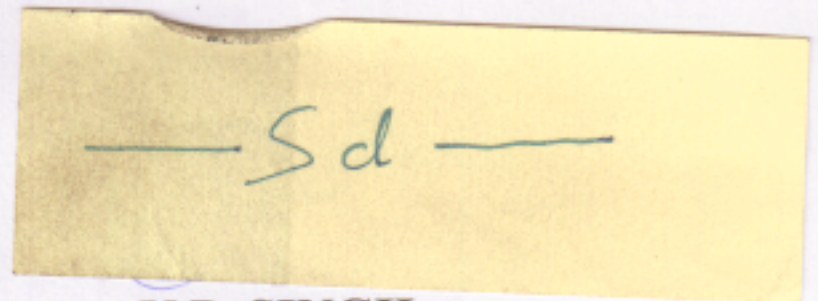
Sh. Sudeep Harkauli, Advocate for the Resolution Professional and Sh. Pradeep Singh Sisodia, CGSC for the ROC, Kanpur is present.

Ld. CGSC made a request that some time may be given for filing reply. Prayer is allowed. Reply may be filed within two weeks from today.

List the matter on 8th May 2018.

Dated:24.04.2018


SAROJ RAJWARE,
MEMBER (T)


V.P. SINGH,
MEMBER (J)